

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 20.03.2019 (WEDNESDAY)**

**Court - II**  
**12: 00 Noon**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 887 of 2019 in Comp. App. (AT) (Ins) No.137 of 2019	Nimitaya Infotech Pvt Ltd. Vs. Indiabulls Housing Finance Ltd.	R.K Gupta	Rudreshwar Singh
2.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	Shradha Agrawal
3.	Comp. App. (AT) (Ins) No. 70 of 2019	Fazal Bashir Jamal Vs. IVL Finance Ltd.	Sumit Shukla	Vimal Dubey

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 271 of 2019	Daiyan Ahmed Azmi Vs. Rekha Kantilal Shah, Liquidator & Ors.	Davesh Bhatia	
5.	Comp. App. (AT) (Ins) No. 272 of 2019	Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd.	Rohit Bansal	
6.	Comp. App. (AT) (Ins) No. 273 of 2019	Sundaresan Nagarajan, Resolution Professional for M/s P Dot G Construction Pvt Ltd. Vs. M/s P Dot G Construction Pvt Ltd & Anr.	Sayed Mustafa Mumtaz	
7.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	
8.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	
9.	Comp. App. (AT) (Ins) No. 276 of 2019	Aassaan Global Trade Vs. Vasudevn, Resolution Professional & Ors	A.Muraleedharun	
10.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	

**For Admission (After Notice)**

11.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2
12.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs. Watermelon Healthcare Communication Pvt. Ltd.	Vinay Shukla	

13.	Comp. App. (AT) (Ins)No. 89 of 2019	Praveen Kumar Mundra Vs. CIL Securities Ltd.	Karan Nagpal	Nikhil Jain
14.	Comp. App. (AT) (Ins) No. 172 of 2019	Indiabulls Housing Finance Ltd. Vs. Rudra Buildwell Projects Pvt Ltd.	Sumesh Dhawan	
15.	Comp. App. (AT) (Ins) No. 173 of 2019	Rajan Goyal Vs. Sharad Vadehra	Vivek Sibal	

**After the above**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson**

**For Orders**

1.	Restoration Application No. 04 of 2019 in Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia
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**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1007 of 2019 in Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-R1 Anannya Ghosh- (R2&5) Anand Varma-R8 Ruby Singh Ahuja- R28 Prachi Johri
2.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. <b>With</b>	Anushree Kapadia	Raunak Dhillon-R1 Anannya Ghosh- (R2&5) Anand Varma-R8 Ruby Singh Ahuja- R28,Prachi Johri
3.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. <b>With</b>	Nakul Mohta	Sapan Gupta,Misha-R1 Raunak Dhillon-R3 Anannya Ghosh- (R2&5) Ruby Singh Ahuja-R4
4.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. <b>With</b>	Misha	Rajesh Kr. Gautam- R1
5.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors.	Anannya Ghosh	Raunak Dhillon

6.	Review Application No. 05 of 2019 in Comp. App. (AT) (Ins) No. 102 of 2019	Harish Bagla Vs. Agarwal Industries Pvt Ltd.&Anr.	Adiya Vikram Singh	
7.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan

**For Hearing (Part Heard)**

8.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. <b>With</b>	Milan Singh Negi	KunalKohli (R1) Anusuya Salwan - R3
9.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. <b>With</b>	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
10.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
11.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. CCI &Anr.	RuchiVerma	Samar Bansal (R-CCI) Nisha Kaur Uberoi-R2 Abhijit Sinha-R4

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**By Order**  
-sd/-

**Registrar**